

Ram Sharma

Registrar (Administration),
High Court of Jharkhand,
Ranchi.

File No. XXII(6)/1/2025-26/Apptt.

Letter No. _____/Apptt.

Dated: _____

To

1. Mr. Kishore Kumar, J.M.-cum-P.M. (J.J.B.), Bokaro.
2. Mr. Mohit, Addl. Civil Judge (Jr. Div.)-cum-J.M., Bokaro.
3. Ms. Rashmi Agrawal, S.D.J.M.-cum-Judge I/c, Bokaro (Bermo at Tenughat).
4. Ms. Pooja Pandey, Addl. Civil Judge (Jr. Div.)-cum-J.M., Chaibasa.
5. Mr. Ankit Kumar Singh, S.D.J.M.-cum-Civil Judge (Jr. Div.)-cum-Judge I/c, Chaibasa (Chakradharpur).
6. Ms. Sonali Singh, S.D.J.M.-cum-Civil Judge (Jr. Div.), Chatra.
7. Mr. Prashant Singh, J.M.-cum-Judge I/c, Chatra.
8. Mr. Nirbhay Prakash, Civil Judge (Jr. Div.)-cum-J.M.-cum-Special Court, elected M.P./M.L.A., Daltonganj.
9. Mr. Pragyesh Nigam, Railway Judicial Magistrate, Daltonganj
10. Mr. Pratik Ranjan, J.M.-cum-Judge I/c, Deoghar.
11. Mr. Julian Anand Toppo, Railway Judicial Magistrate, Deoghar (Madhupur).
12. Ms. Suchita Nidhi Tigga, S.D.J.M., Deoghar (Madhupur).
13. Ms. Nutan Ekka, J.M.-cum-P.M. (J.J.B.), Dhanbad.
14. Mr. Rishi Kumar, Addl. Railway Judicial Magistrate, Dhanbad.
15. Ms. Aishwarya Srivastava, Addl. Civil Judge (Jr. Div.)-cum-J.M., Dhanbad.
16. Mr. Vivek Raj, Addl. Civil Judge (Jr. Div.)-cum-J.M., Dhanbad.
17. Ms. Saquia Kausar, Addl. Civil Judge (Jr. Div.)-cum-J.M., Dhanbad.
18. Ms. Anamika Kachhap, Addl. Civil Judge (Jr. Div.)-cum-J.M., Dhanbad.
19. Ms. Megha Priyanka Lakra, Addl. Civil Judge (Jr. Div.)-cum-J.M., Dhanbad.
20. Mr. Mohit Chaudhary, S.D.J.M.-cum-Judge I/c-cum-Special Court, elected M.P./M.L.A., Dumka.
21. Mr. Aditya, Nyayadhikari-cum-Addl. Civil Judge (Jr. Div.)-cum-J.M., Dumka.
22. Mr. Abhinav Tripathi, Civil Judge (Jr. Div.)-cum-J.M., Garhwa.
23. Ms. Mahendra Pandit, Addl. Civil Judge (Jr. Div.)-cum-J.M.-cum-Judge I/c, Garhwa.
24. Mr. Shailendra Kumar Napit, J.M.-cum-Judge I/c, Garhwa (Nagar Untari).
25. Ms. Reema Kumari, Addl. Civil Judge (Jr. Div.)-cum-J.M., Giridih.
26. Ms. Shree Priya, Addl. Civil Judge (Jr. Div.)-cum-J.M., Giridih.
27. Ms. Smriti Tripathi, Addl. Civil Judge (Jr. Div.)-cum-J.M., Giridih.
28. Ms. Ruby, Addl. Civil Judge (Jr. Div.)-cum-J.M., Giridih.
29. Ms. Priyanka Chopra, Addl. Civil Judge (Jr. Div.)-cum-J.M., Giridih.
30. Mr. Md. Danish Nawaz, J.M.-cum-Judge I/c, Giridih.
31. Ms. Anupriya Sanga, S.D.J.M., Godda.
32. Mr. Raj Kalyan, Addl. Civil Judge (Jr. Div.)-cum-J.M., Godda.
33. Mr. Amit Bansal, Addl. Civil Judge (Jr. Div.)-cum-J.M., Godda.
34. Ms. Punam Kumari, S.D.J.M.-cum-P.M. (J.J.B.), Gumla.
35. Ms. Sweta Soni, Addl. Civil Judge (Jr. Div.)-cum-J.M., Gumla.
36. Mr. Zaved Khan, Addl. Civil Judge (Jr. Div.)-cum-J.M., Hazaribagh.
37. Ms. Kaveri Kumari, S.D.J.M.-cum-Special Court, elected M.P./M.L.A., Hazaribagh.
38. Mr. Hemant Kumar Singh, Addl. Civil Judge (Jr. Div.)-cum-J.M., Hazaribagh.
39. Mr. Abhinaw Kumar, Addl. Civil Judge (Jr. Div.)-cum-J.M., Hazaribagh.
40. Ms. Shradha Bhushan, Addl. Civil Judge (Jr. Div.)-cum-J.M., Hazaribagh.
41. Ms. Puja Kumari Lal, Addl. Civil Judge (Jr. Div.)-cum-J.M., Jamshedpur.
42. Ms. Divya Aswani, S.D.J.M.-cum-P.M. (J.J.B.), Jamshedpur.
43. Mr. Vikash Kumar Bhagat, Nyayadhikari-cum-Addl. Civil Judge (Jr. Div.)-cum-J.M., Jamshedpur.
44. Mr. Richesh Kumar, Addl. Civil Judge (Jr. Div.)-cum-J.M., Jamshedpur.
45. Ms. Vidyawati Kumari, S.D.J.M.-cum-Civil Judge (Jr. Div.)-cum-Judge I/c-cum-P.M. (J.J.B.), Khunti.
46. Ms. Shivangi Priya, J.M.-cum-Judge I/c, Koderma.
47. Ms. Namita Minz, Addl. Civil Judge (Jr. Div.)-cum-J.M., Koderma.
48. Mr. Pranav Kumar, S.D.J.M.-cum-Civil Judge (Jr. Div.), Latehar.
49. Mr. Amit Kumar Gupta, S.D.J.M.-cum-Civil Judge (Jr. Div.)-cum-Judge I/c, Lohardaga.
50. Mr. Sadish Ujwal Beck, S.D.J.M.-cum-P.M. (J.J.B.), Pakur.
51. Mr. Alok Singh, J.M.-cum-P.M. (J.J.B.), Ramgarh.
52. Mr. Harshit Tiwari, S.D.J.M.-cum-Judge I/c, Ramgarh.
53. Ms. Kanchan Kumari, Addl. Civil Judge (Jr. Div.)-cum-J.M., Ranchi.

54. Ms. Khusboo Tyagi, Addl. Civil Judge (Jr. Div.)-cum-J.M., Ranchi.
55. Mr. Sarthak Sharma, Addl. Civil Judge (Jr. Div.)-cum-J.M.-cum-Special Court, elected M.P./M.L.A., Ranchi.
56. Ms. Divya Raghav, Addl. Civil Judge (Jr. Div.)-cum-J.M., Ranchi.
57. Mr. Prashant Gupta, Addl. Civil Judge (Jr. Div.)-cum-J.M., Ranchi.
58. Mr. Prashant Kumar Verma, J.M.-cum-Judge I/c, Ranchi.
59. Ms. Rupam Smriti Topno, S.D.J.M., Ranchi.
60. Mr. Tushar Anand, S.D.J.M.-cum- Judge I/c-cum-P.M. (J.J.B.), Sahebganj.
61. Ms. Mansi, J.M., Sahebganj (Rajmahal).
62. Mr. Amit Khanna, S.D.J.M.-cum-Civil Judge (Jr. Div.)-cum-Judge I/c, Seraikella-Kharsawan (Chandil).
63. Ms. Sumi Bina Horo, S.D.J.M., Simdega.

Sub.- Nomination of Judicial Officers for attending Two days **Refresher Training Programme on Criminal Laws for Civil Judge (Jr. Div.) (half of the cadre 2nd batch) (R-9)**, scheduled to be held on 23rd & 24th August, 2025 at **Judicial Academy Jharkhand, Ranchi**.

Sir/Madam,

With reference to the subject noted above, I am directed to inform that the Court has been pleased to nominate you to attend the aforesaid Two days **Refresher Training Programme on Criminal Laws for Civil Judge (Jr. Div.) (half of the cadre 2nd batch) (R-9)**, scheduled to be held on 23rd & 24th August, 2025 at **Judicial Academy Jharkhand, Ranchi**.

The arrangements for the stay of the nominated outstation officers will be in the Hostels of Judicial Academy Jharkhand from the evening of preceding day of the training till the evening of concluding day of the training. All the nominated officers have to report at Judicial Academy Jharkhand for training at 10:00 A.M. for registration in proper dress. You are, therefore, directed to attend the aforesaid training programme on the date as mentioned above.

Accordingly, you are accorded necessary permission to attend the aforesaid training programme and directed to send your itinerary (arrival & departure date & time) along with name of driver / body guard to the Judicial Academy in electronic form through email.

Yours sincerely,
Sd/- Ram Sharma

Registrar (Administration)

Memo No. 3288 /Apptt.

Dated, Ranchi, the 25/07/2025

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter bearing No. 626/JAJ dated 16.07.2025 / all the Principal District & Sessions Judge of the State of Jharkhand including the Judicial Commissioner, Ranchi/ the Member Secretary, JHALSA for information and needful/ the C.P.C., e-Courts Project, High Court of Jharkhand, Ranchi for information and getting the letter uploaded on the Court's website.


Registrar (Administration)